

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)**

SEVENTEENTH LOK SABHA

28

TWENTY EIGHTH REPORT

**[Report on delay in laying of the Annual Reports and Audited
Accounts of the National Institute of Pharmaceutical Education and
Research, Raebareli, U.P.]**

(Presented on 23 September, 2020)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
SEPTEMBER, 2020/ASVINA, 1942(SAKA)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)

Shri Shyam Singh Yadav - Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Smt. B. Visala - Director
4. Shri Munish Kumar Rewari - Additional Director
5. Shri R.K. Chaudhary - Under Secretary
6. Shri K. P. Kashyap - Assistant Committee Officer

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2019-20), have been authorized by the Committee to present this Report on their behalf, present this Twenty Eighth Report in respect of delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education and Research, Raebareli, U.P.

2. In terms of the recommendations of the Committee on Papers Laid on the Table in its First Report, Second Report (05th Lok Sabha) and Second Report (06th Lok Sabha) presented to the House on 08th March, 1976; 12th May, 1976 and 22nd December, 1977 respectively, the Annual Report and Audited Accounts of the Organisation / company are required to be laid on the Table of the House within nine months of the closure of accounting year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education and Research, Raebareli, U.P. and took oral evidence of the representatives of the Ministry of Chemical and Fertilizers (Department of Pharmaceuticals) and the Institute at their sitting held on 27th December, 2016.

4. The Committee considered and adopted this Report at their sitting held on 22 September, 2020.

5. The Committee wish to express their thanks to the officers of the Ministry of Chemical and Fertilizers (Department of Pharmaceuticals) and the National Institute of Pharmaceutical Education and Research, Raebareli for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
22 September, 2020
31 Bhadrapada, 1942 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

REPORT

Delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education and Research, Raebareli, U.P.

The National Institute of Pharmaceutical Education and Research (NIPER), Raebareli, U.P. an academic institution under the aegis of the Department of Pharmaceuticals, Ministry of Chemical and Fertilizers, Government of India, has been created as a centre of excellence for higher education, research and development in pharmaceutical sciences. The Institute started functioning in 2008 and presently offers M.S. (Pharm.) courses in three disciplines only i.e. Medicinal Chemistry, Pharmaceuticals, and Pharmacology & Toxicology. The status of funds released to NIPER Raebareli, U.P. for the last four years is given at Annexure-I.

2. In term of recommendations of the Committee on Papers Laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 3.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, the Annual Report and Audited Accounts together along-with Review Statement of the Institutes/Organizations (Statutory/Autonomous Organization, Public Undertakings, corporations, Joint ventures, Societies etc.) are required to be laid within 09 months of the closer of the respective Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Accounts and their auditing.

3. As per the provisions of Section 23(4) of the NIPER Act, 1998, the Audited Accounts of NIPER, Raebareli are required to be laid on the Table of the House within nine months of the closing of Financial Year.

4. The scrutiny by the Committee on Papers Laid on the Table reveals that the Audited Accounts of the NIPER, Raebareli for the years 2012-13 & 2013-14 were laid on the Table on 09th August, 2016 with delay about 31 months and 19 month respectively. Further, Audited Accounts for the years 2014-15 was laid on the Table of the House on 16th December, 2016 with delay of about 11 months. (Annexure-II).

5. The chronological sequence in respect of the finalization of Audited Accounts of the NIPER, Raebareli for the year 2012-13 to 2015-16, are given in (Annexure III).

6. The Ministry Chemicals and Fertilizers (Department of Pharmaceuticals) in their written note have submitted that reasons for delay in laying of the Documents as under

“Board of Governors (BoG) was yet to be constituted for the Year(s) 2012-13 and 2013-14. By the time BoG was constituted, Steering Committee for new NIPERs took the work in place of BoG. NIPER, Raebareli completed / presented the copies of the Annual Report for the year 2012-13 and 2013-14 completing the requisite formalities before the Steering Committee in its meeting held on 30th December, 2014. As such, the Statement of Annual account of NIPER, Raebareli were approved by the Steering Committee for new NIPERs. The Statements could not be prepared earlier as NIPER is functioning with the help of mentor institute and system took time to evolve. For the year 2014-15, NIPER Raebareli completed / presented the copies of Annual Report for the year 2014-15 completing the requisite formalities before the Steering Committee in its meeting held on 30th December, 2014. As such, the Statement of Annual account of NIPER, Raebareli were approved by the Steering Committee for new NIPERs. The Statements could not be prepared earlier as NIPER was functioning with the help of mentor institute and system took time to evolve.”

7. As regard to the steps taken by the Ministry to curtail the delays in future, the Ministry stated as under :-

“the delays have principally been because NIPER Raebareli was running under the mentorship of SCIR-CDRI and its administrative staff has been managing the finance and accounts of NIPER-Raibareli. As they have their own responsibilities and priorities the account of NIPER consistently got delayed as far as audit of account and submission of audited report was concerned.

As the regular Director of NIPER has now been placed on November 1, 2016, these issues will be addressed and ensured in future.”

8. In regard to the appointment of auditors for the purpose of auditing Annual Accounts of the aforesaid Institute during the aforesaid years, the Ministry stated that in few cases there had been delay in approaching the auditors for auditing and accounting by CSIR-CDRI staff.

9. As regards to any remedial measures to ensure timely laying of the documents in Parliament in future, the Ministry in written note submitted as under :-

“Newly appointed Director NIPER-Raebareli has been directed to get the auditing of the financial account done for the current financial year and the same has been completed. The points raised by the auditors are being addressed in collaboration with the staff of mentor institute CSIR-CDRI and final audited report is expected shortly. It will be ensured that the final Annual Report and Audited Report is submitted to the Ministry as soon as possible.”

10. The Committee considered the matters of delay in laying of Audited Accounts of NIPER, Raibareli for year 2012-13 and 2014-15 and took oral evidence of the representatives of the Ministry of Chemical and Fertilizers (Department of Pharmaceuticals) on 27th December, 2016.

11. The Committee subsequently noted that the Audited Accounts for the year 2015-16 was laid on the Table of the House on 11th April, 2017 with a delay of four months. Further, the Audited Accounts for the year 2016-17 was also laid with delay of two days i.e. 02nd January, 2018 and the Annual Report for the year 2017-18 and 2018-19 were laid on 18.12.2018 and 03.12.2019 within stipulated time period.(Annexure-II)

Observations / Recommendations

12. While examining the Committee was apprised that the reasons for delay of laying of Audited Accounts of the National Institute of Pharmaceutical Education and Research(NIPER), Raebareli, U.P. for the years 2012-13 to 2013-14, were due to non-constitution of the Board of Governors(BoG) for NIPER, Raebareli. Till such time BoG was constituted, Steering Committee for new NIPERs took up the work in place of BoG. NIPER, Raebareli presented the copies of Annual Reports for the years 2012-13 and 2013-14 completing the requisite formalities before the Steering Committee in its meeting held on 30th December, 2014. The Statements of Annual Accounts of NIPER, Raebareli were approved by the Steering Committee for new NIPERs. The Statements could not be prepared earlier as NIPER is functioning with the help of mentor institute and system took time to evolve. However, the Committee are satisfied to note that consequent upon efforts made by the Ministry/Institute, the Annual Reports and Audited Accounts of NIPER for the years 2014-15, 2015-16 and 2016-17 were laid with delays 11 months, 04 months and 02 days respectively. The documents of the years 2017-2018 and 2018-19 have been laid within stipulated time period on the Table of the House. The Committee expect that efforts will continue to lay the documents of NIPER within stipulated time in future.

13. The Committee note with concern that NIPER Act provides for laying of only Audited Accounts, not the Annual Report and that the Ministry of Chemicals and Fertilizers (Department of Pharmaceutical) has not taken note of Parliamentary Committees recommendations and provision in GFR for laying of Annual Report and Audited Accounts together on the Table of the House within 9 months of closure of accounting year. The Committee urge the Ministry/Institute to ensure laying of both Annual Report and Audited Accounts on the Table of the House within the stipulated time frame.

14. The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the NIPER, Raebareli could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

New Delhi
22 September, 2020
31 Bhadrapada, 1942 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

ANNEXURE-I

Statement showing the year wise fund allocation (Grants in Aid) to the NIPER Raebareli, Grant in Aid given by Government of India through Ministry of Chemical Fertilizers, Department of Pharmaceuticals is as under :-

S. No.	Year	Budgetary Allocation (in crore)
1.	2012-13	3.50
2.	2013-14	4.50
3.	2014-15	4.45
4.	2015-16	5.50

ANNEXURE-II
Vide Paras 4 & 11

Statement showing the dates of laying of the Audited Accounts of the NIPER, Raibareli, U.P. for the year 2012-13 to 2018-19

Year(s)	Date by which required to the laid	Date of laying of Annual Reports and Audited Accounts	Extent of delay
2012-13	31-12-2013	09-08-2016	Two years seven months.
2013-14	31-12-2014	09-08-2016	One year seven months.
2014-15	31-12-2015	16-12-2016	Eleven months
2015-16	31-12-2016	11-04-2017	Four months
2016-17	31-12-2017	02-01-2018	Two days
2017-18	31-12-2018	18-12-2018	No delay
2018-19	31-12-2019	03-12-2019	No delay.

Annexure-III
vide para 05 of the Report

**The chronological sequence in respect of finalization of Audited Accounts of the
NIPER, Raebareli for the year 2012-13 & 2015-16.**

	Activities	2012-13	2013-2014	2014-15	2015-16
a.	The date on which the Institute approached the Audit Authorities to appoint the auditors for auditing the accounts and the date of their appointments; Time taken in Appointment after closure of F/Y	05-02-2015	05-02-2015	18-11-2015	03-11-2016
b.	The date of compilation of Annual Accounts of the Institute; Time taken after closure of F/Y	01-12-2014 02 years 6 Months	01-02-2014 01 years 8 Months	17-08-2015	04-08-2016
c.	The date on which the Annual Accounts were submitted to Auditors for auditing; Time taken after compilation of Accounts	05-02-2015	05-02-2015	18-11-2015	03-11-2016
d.	The date and duration for auditing the Annual Accounts of the Institute by Auditors.	23-03-2015 to 31-03-2015 09 days	23-03-2015 to 31-03-2015 09 days	28-12-2015 to 08-01-2016 10 days	28-11-2016 to 10-12-2016 12 days
e.	The date of queries raised by Auditors during auditing of Annual Accounts;	10-11-2015	10-11-2015	08-02-2016	CAG audit has been completed in December, 2016 only and Audit report (SAR) is in process.
f.	The date on which the replies to the audit queries was furnished to the Auditors;	26-11-2015	26-11-2015	07-04-2016	CAG audit has been completed in December, 2016 and the replies to the queries raised by the auditors is being prepared.
g.	The date on which draft Audit Report was issued by Audit Authorities.	23-09-2015	23-09-2015	13-04-2016	CAG Audit has been completed in December 2016 only and Audit Report (SAR) is in process.

h.	The date on which the final Audit Report received by the Institute;	21-12-2015	21-12-2015	08-07-2016	CAG audit has been completed in December, 2016 only and Audit report (SAR) is in process.
i.	The date of finalization of Annual Reports;	21-12-2015	21-12-2015	08-07-2016	CAG audit has been completed in December, 2016 only and Audit report (SAR) is in process.
j.	The date on which documents were got approved from the Competent Authority;	01-12-2014	01-12-2014	17-08-2015	04-08-2016
k.	The date on which documents were taken up for translation & printing and the time taken for completing the task;	08-04-2016	08-04-2016	01-08-2016	CAG audit has been completed in December, 2016 only and Audit report (SAR) is awaited for final printing.
l.	The date on which documents were sent to the Ministry for being laid in House	06-06-2016	06-06-2016	30-08-2016	CAG audit has been completed in December, 2016 only and Audit report (SAR) is in process.
m.	The date of laying of the documents on the Table of the House.	09-08-2016	09-08-2016	16-12-2016	CAG audit has been completed in December, 2016 and Final Audit Report (SAR) is awaited for final printing.

**The Extracts of the Minutes of the sitting of the
Committee held on 27 December, 2016**

The Committee sat on Tuesday, 27 December, 2016 from 15:00 hrs to 16:45 hrs. in Committee Room 'D', Parliament House Annexe, New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Shri Dushyant Chautala
3. Shri P.C. Gaddigoudar
4. Shri Laxman Giluwa
5. Shri Choudhury Mohan Jatua
6. Shri Bheemrao B. Patil
7. Shri Virendra Singh
8. Shri P.R. Sundaram
9. Shri Manohar Untwal

SECRETARIAT

1. Shri U.B.S. Negi - Joint Secretary
2. Smt. Rita Jaikhani - Director
3. Smt. Maya Lingi - Additional Director

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**REPRESENTATIVES OF THE MINISTRY OF CHEMICAL AND FERTILIZERS
(DEPARTMENT OF PHARMACEUTICAL)**

1. Shri Jai Priye Prakash Secretary
2. Shri Rajneesh Tingal Joint secretary

**REPRESENTATIVES OF THE NATIONAL INSTITUTE OF PHARMACEUTICAL
EDUCATION & RESEARCH, RAEBARELI**

Dr. S.J.S. Flora

Director

At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

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The witnesses then withdrew.

6. The representatives of the Ministry of Chemical and Pharmaceutical (Department of Pharmaceutical) and the National Institute of Pharmaceutical Education and Research, Raebareli were then ushered in.

7. The Chairperson welcomed the representatives of the Ministry and the NIPER Raebareli to the sitting of the Committee and explained to them that the meeting has been called to discuss the reasons for delays in laying of the Annual Reports and Audited Accounts of the Institute.

8. The representative of the Ministry submitted before the Committee that the NIPER Raebareli was constituted in the year 2008. It was working under the mentorship of CSIR- Central Drug Research Institute. As CSIR-CDRI has its own priorities, adequate attention was not given to the submission of NIPGR account. It was also informed that in the absence of Board, steering Committee of New NIPER'S had taken up the work of NIPER Raebareli and Annual Reports and Audited Account of the NIPER Raebareli for 2012-2013, 2013-2014 and 2014-2015 have been laid on the Table of the House. It was also informed that the work related to auditing of Audited Accounts of the NIPER Raebareli for the year 2015-2016 have been audited by the auditors and the replies to the queries raised by the Auditors have also been furnished by the NIPER Raebareli to the Auditors. After receipt of Final Audit Report, efforts would be made to lay the documents of the NIPER, Raebareli during the next Session of the House.

9. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the NIPER, Raebareli for useful discussion - in connection with examination of the subject.

The witnesses then withdrew.

10. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

The Committee then adjourned.

**The Extracts of the Minutes of the sitting of the
Committee held on 22 September, 2020**

The Committee sat on Tuesday, 22th September, 2020 from 11:00 hrs to 13:00 hrs. in Committee Room 'B', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Raja Amareshwar Naik
4. Smt. Aparupa Poddar
5. Shri T. N. Prathapan

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B.Visala - Director
3. Shri R.K.Chaudhary - Under Secretary

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2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.

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4. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Reports and Audited Accounts of the :-

- (i) The Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi;
- (ii) The Maulana Azad Education Foundation, New Delhi;
- (iii) The Commission of Railway Safety, Lucknow, Uttar Pradesh;
- (iv) The National Legal Services Authority (NALSA), New Delhi;

- (v) The National Institute of Pharmaceutical Education and Research, Raebareli, U.P;
- (vi) The Ujala Society, Jammu;
- (vii) The Port Blair Municipal Council (PBMC), Port Blair; and
- (viii) The National Commission for Scheduled Tribes, New Delhi.

After deliberations, the Committee adopted these Eight Reports (Original) without modifications.

5. The Committee then took up for consideration draft Report regarding Action taken by Government on the recommendations/Observations made by the Committee in their 21st Report (16th Lok Sabha) in respect of delay in laying of the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, New Delhi.

After deliberations, the Committee adopted the Draft Action Taken Report without modifications.

6. The Committee authorized the Hon'ble Chairperson to present both the Original Reports and the Action Taken Report to the Parliament.

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The Committee then adjourned.
